

(e) whether some corrupt practice is involved in making payment; and

(f) if so, the details thereof alongwith action taken in this regard?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) There are no Subsidiary Industrial Units of BHEL at Bhopal. However, there are 48 Ancillary Units.

(b) BHEL Bhopal is sourcing a variety of parts/components/sub-assemblies like motor shafts, motor stator frames fabricated parts including structures, switchgear panels etc. from ancillary Units. The year wise value of order placed is as under:

Year	Value
1995-96	Rs. 19.97 crores
1996-97	Rs. 22.75 crores
1997-98	Rs. 17.82 crores

The above value excludes free issue materials by BHEL.

(c) and (d) All payments are being made to these units as per purchase contract terms and as per information received from BHEL no ancillary has closed down on this account.

(e) and (f) The payment is made as per contract terms on receipt and acceptance of goods at BHEL stores. We are not aware of any corrupt practice involved in making the payments.

Sugar Mills

574. SHRI HARI KEWAL PRASAD:
SHRI ADITYANATH:
SHRI MOHAN SINGH:

Will the Minister of TEXTILES be pleased to state:

(a) the number of sugar mills being run by the undertaking under the Textile Ministry, location-wise, state-wise;

(b) the number of mills out of these mills which are closed, sick and working separately, location-wise, State-wise;

(c) whether any proposal is under consideration of the Government to revive these closed sugar mills;

(d) if so, the details thereof, state-wise, location-wise, particularly Anand Nagar Sugar Mill of Eastern U.P.;

(e) whether the payment of labourers, farmers is also due on such sick/closed mills; and

(f) if so, the steps being taken by the Government in this regard?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) NTC has under it Swadeshi Mining & Mfg. Co.Ltd. which own Ganesh Sugar Mills, Anand Nagar, Distt. Maharaj Ganj (U.P.)

(b) The Ganesh Sugar Mills has no production activity since February, 1994. Swadeshi Mining & Mfg.Co. Ltd., which owns Ganesh Sugar Mills has been ordered to be wound up by the AAIFR and the case is pending before the High Court of Allahabad for winding up.

(c) No, Sir.

(d) Does not arise.

(e) and (f) In respect of Ganesh Sugar Mills, approx. Rs. 1.25 crores is payable to the workers towards retaining allowance and P.F. dues. However, no dues are payable to the farmers. These dues will be cleared on availability of funds.

[English]

Top Vacant posts in PSUs

575. SHRI V.V. RAGHAVAN:
SHRI INDRAJIT GUPTA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether about 100 posts of Chief Executive Officers (CEOs) and functional Directors in the Public Sector Undertakings are lying vacant at present;

(b) if so, the details thereof and since when each of these are lying vacant; and

(c) the reason for delay in filling up these posts and the steps being taken to fill up these vacancies without further delay?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) 29 posts of Chief Executives and 66 posts of functional Directors were vacant in various Public Sector Undertaking as on 30.4.98. The details of these posts are given in the Statement enclosed.

(c) Posts of Chief Executives and functional Directors in Public Sector Undertaking are required to be filled up in accordance with a prescribed procedure which includes Selection by PESB and appointment by the administrative Ministry concerned after completing various formalities including vigilance clearance. In certain cases the posts are kept in abeyance due to proposed restructuring of the PSU concerned. At times the selected persons do not join the posts immediately due to personal reasons. In order to avoid delay in the appointment, a time schedule for completing various steps of appointment has been laid down and the vacancies are monitored on a regular basis.